

**STATEMENT**

Under Section 15(2) of the Air Corporations Act, 1953, the accounts of the two Air Corporations are required to be audited annually by the Comptroller and Auditor-General of India and any expenditure incurred by him, in connection with such audit, is payable by the Corporations to the Comptroller and Auditor-General of India. The amounts paid by the Air-India International Corporation in this regard during the period 1953-54 to 1957-58 are given below

Financial Year	Amount paid for the year to Govt Rs
1953/54	8,323
1954/55	12,485
1955/56	12,875
1956/57	14,055
1957/58	14,030

In addition, at the instance of the Board of the Air-India International Corporation, the accounts of the Corporation are also audited by two firms of Chartered Accountants before the accounts are placed before the Board for approval. The fees approved by the Board and paid to the firm during the period 1953-54 to 1957-58 are given below

Financial Year	Amount paid each Year Rs
1953-54	4,500
1954-55	8,500
1955-56	12,000
1956-57	12,000
1957-58	16,000

(c) No Sir

**Foreign Tourists**

\*533. **Shri Pahadia:** Will the Minister of Transport and Communications be pleased to state:

(a) whether any survey has been conducted in regard to travel habits

and the expenditure incurred by foreigners visiting the capital and,

(b) if so, whether similar survey will be conducted on national basis?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes. A pilot survey of the pattern of tourism in India was conducted in the year 1955 at Delhi to study the travel habits and expenditure incurred by foreign tourists visiting India.

(b) A similar but more comprehensive survey was conducted on a national basis in the year 1957 at Bombay, Calcutta, Delhi, Madras and Banaras on the presumption that a tourist coming to India will visit at least one of these places. Since the middle of May, 1959, a survey with an all-India coverage is being conducted on a continuous basis at the main ports of departure of foreign visitors viz., Bombay, Calcutta, Delhi, Madras, Tiruchi and Dhanushkodi.

**Government Hospitals in Delhi**

\*534. **Shri D. C. Sharma:** Will the Minister of Health be pleased to refer to the reply given to Starred Question No 441 on the 19th February 1959 and state

(a) the further steps, if any, taken during 1959 so far to overcome the shortage of doctors and staff in the Government Hospitals in Delhi, and

(b) the results achieved?

**The Minister of Health (Shri Karmarkar):** (a) and (b) In February, 1959, there were 30 vacancies in the posts of Medical Officers in the four Government Hospitals in Delhi and New Delhi. Twelve vacancies occurred subsequently. The number of vacancies at present is 21, out of which appointment letters have been issued in respect of 14 selected candidates. Action to fill up the remaining vacancies is in progress.